

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/308/IB/2020  
IN  
PETITION NUMBER : CP/536/IB/2017  
NAME OF THE PETITIONER : Ebenezar Inbaraj (Infonet Asia Pvt Ltd)  
NAME OF THE RESPONDENTS : Thirugnana Sambandham  
UNDER SECTION : Sec 33(3) & 74 of IBC, 2016

**ORDER**

Learned Counsel Mr. A.G. Sathyanarayana for the Applicant is present.

Learned Counsel Mr. Mohan Kumar for the Respondent is present.

Ld. Counsel for the Respondent states that Counter has been filed through e-filing and he is filing the hard copy in the Registry during the course of the day.

List the matter on **27.05.2021** for hearing and disposal.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)